

PUNJAB VIDHAN SABHA

BILL NO. 9-PLA-2022

**THE PUNJAB STATE VIGILANCE COMMISSION (REPEAL)
BILL, 2022**

A

BILL

to repeal the Punjab State Vigilance Commission Act, 2020.

BE it enacted by the Legislature of the State of Punjab in the Seventy-third Year of the Republic of India as follows:-

Short title and
commencement

1. (1) This Act may be called the Punjab State Vigilance Commission (Repeal) Act, 2022.

(2) It shall come into force at once.

Repealing of
Punjab Act No.
20 of 2020.

2. The Punjab State Vigilance Commission Act, 2020 (Punjab Act 20 of 2020), is hereby repealed.



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STATEMENT OF OBJECTS AND REASONS

The main function of the Punjab State Vigilance Commission is to enquire or cause enquires into complaints alleging commission of offences by a public servant under the Prevention of Corruption Act 1988, Prevention of Corruption (Amendment) Act, 2018 and to exercise superintendence and control over the functioning of the Vigilance Bureau and Police establishment in so far it relates to corruption cases. The Punjab State Vigilance Commission Act 2020, which was supposed to be enacted on the lines of the Central Vigilance Commission Act 2003, suffers from serious deviations. The Vigilance Commission to be constituted under this Act is, therefore, not likely to serve any useful objectives except being a burden on the State exchequer as there are multiple agencies in the State to deal with same set of stakeholders including full-fledged Vigilance Department. Therefore to avoid overlapping, contradictory findings, resultant delays and gaps in communication, It has become necessary to repeal the Punjab State Vigilance Commission Act 2020 (Punjab Act no. 20 of 2020) Hence this Bill.

BHAGWANT MANN,
Chief Minister, Punjab.

CHANDIGARH:
THE 29TH SEPTEMBER, 2022

SURINDER PAL
SECRETARY.

N.B. – The above Bill was published in the Punjab Government Gazette (Extraordinary), dated the 29th September, 2022 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).